

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-315 of 2014 in
DFR 1857 OF 2014**

Dated : 28th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Jaipur Vidyut Vitran Nigam Ltd. & Ors.Appellant(s)
Versus**

M/s Raj West Power Ltd. & Ors.

.....Respondent(s)

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Bipin Gupta
Mr. Subodh Verma**

ORDER

**I.A. No. 315 of 2014
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 12.09.2014.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **12.09.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**